

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A.No.125 of 2021(SZ)

IN THE MATTER OF

R.Balakrishnan, Cuddalore

....Applicant(s)

With

The District Collector,

Cuddalore and others

...Respondent(s)

Compliance Report on the NGT order in O.A.125 of 2021

The Solid Waste Management Rules 2016 are being implemented in Chidambaram Municipality as detailed below.

Chidambaram is a Selection Grade Municipality in Cuddalore District. The town was Constituted as Municipality during 1873 and upgraded as Selection Grade in the year 1998. The extent of the town is 4.82 sq.km The town is divided into 33 wards for Administrative purpose and total number of house hold 14058. The population of the town as per 2011 census is 62153 and the present population (2021) is about 66250. The ULB has one Busstand, an important aspect is that lord Nataraja Temple is an important place in the town.

Total quantity of MSW generation of this town is 18.00 M.T per day with a per capita generation of 210 gms/day/person. The following activities under solid waste management are being carried out and the Bio degradable wet waste is handled through 4 Micro composting centres and 4 Onsite composting centres which are located in different parts of the town.

- Primary collection of Waste through door to door collection is being carried out. The wet waste is collected daily at every door step.
- The domestic and household hazardous waste such as sanitary napkins, diaper are collected daily and disposed through incinerator.
- E-waste, other hazardous waste are collected separately and handed over to TNPCB authorized vendors and C&D waste collection is also being practiced.
- C&D waste is collected by Municipality and stored in a designated place.
- Animators are involved in imparting awareness and motivation to the households on source segregation through behavioural change.

The municipality is collecting the Solid waste through waste collectors daily by engaging 43 permanent municipal workers and 152 out sourced workers. 21 Battery Operated Vehicle (BOV), 7 Nos of light commercial vehicles (LCV) and 40 Nos of pushcarts are being used for primary collection of waste from household. The identified 7 Nos bulk waste generators handled the wet waste themselves in their premises through own waste processing facilities as per the instruction given by the Chidambaram municipality.

Collection and transportation status.

The following vehicles are being used based on the norms prescribed for BOVs and LCVS.

- 21 BOVs are used to 400HH/vehicle / day (3 trips)
- 7 LCVs are used at 1200 HH/vehicle / day (3 trips)
- 1 tipper lorry for collection of C & D waste and waste from market.

Processing and disposal of Solid Waste Status.

- Bio degradable waste is being handled, processed and converted as compost at Micro Composting Centres established with decentralized approach in 4 locations with a total capacity of 14 TPD
- Recyclable dry waste which is saleable is being Sold to local recycling vendors and waste collectors are permitted to avail the monetary benefits from sale.

- Electronic waste, rubber, tyre, tube, bottles wastes are separated at resource recovery centres (RRC) and are sold to local recycling vendors and waste Collectors are permitted to avail the monetary benefits from sale.

Non saleable dry waste such as soiled plastic, rugs, cloths, used shoes, used mattresses, pillows, rexin covers, damaged bags and other combustible materials etc., is now being transported to Ariyalur Cement industries for disposal.

Report on Implementation of Under Ground Sewerage Scheme and Operation of STP

Old underground sewerage system was implemented in Chidambaram town during the year 1969. Due to aging of pipes in collection system and pumping main the old UGS system had not been functioning properly. Hence it was decided to implement a new UGSS to Chidambaram town.

Providing UGSS to Chidambaram Municipality was administratively sanctioned by the Government of Tamil Nadu for an amount of Rs.7562.23 lakhs as per G.O.(D) No. 28/MA&WS (MAIII) Dept / Dated : 27.01.2014. The work was awarded to M/s. Keyem Engineering Enterprises & M/s. Pure Enviro Engineering Pvt. Ltd. The work has been completed in all respects and the scheme is put into beneficial use from 28.05.2020 and it is being maintained by TWAD Board. Under the new Scheme, 10,000 House service Connections could be given. Presently 6836 HSC are shifted to new system and the remaining HSC will be shifted on or before 15.7.2022

Since the Collection of sewerage in old system was discharged to the open drain at 3 pumping stations, necessary arrangements have been made to interlink the sewerage collected in the old system to the new sewerage pumping stations to avoid discharge of sewerage into the open drain. Further sewerage over flow in the old UGS System at 16 locations have been plugged to arrest the flow of sewage in to the SWD.

At present the sewages collected through Old UGSS and New UGSS in Chidambaram town is being pumped from 3 New pumping stations to the sewerage Treatment Plant at Lalpuram and Treated properly then letout as per the Pollution Control Board norms. The same is periodically inspected and the discharge parameters are being monitored by an onsite lab operated by the TWAD board, Who is carrying out

the operations for the First five years. The said discharge is also tested periodically by the Tamilnadu Pollution Control Board.

With respect to the discharge of untreated sewage into the water bodies, 403 houses had been identified and notices were issued to the property owners under public health Rules 34,35,36 & 41 to arrest discharge of sewage to water bodies. Out of 403 houses, 191 houses were located in the temple land / encroachment / promboke land in which 19 houses in water bodies encroachment have been evicted and the remaining unassessed 172 houses which are not able to get UGS house service connections. Hence, necessary action has been taken to get special permission from the Govt. to provide UGS house service connection to them. Out of 212 property tax assessed houses, 180 houses have been effected with UGS house service connections and action is being taken to provide house service connections the remaining 32 houses on or before 15.07.2022. So that the discharge of untreated sewerage from the property tax assessed building will be completely assessed.

Hence, I therefore prayed that this Hon'ble Tribunal may be pleased to accept this report and close the application No.125 of 2021 and thus render justice.

Verification

I, Thiru P.Ponniah, Director of Municipal Administration and the respondent herein do hereby verified the contents of this report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature:

Date:

Official stamp: 
**DIRECTOR OF MUNICIPAL
ADMINISTRATION
M.R.C. NAGAR, CHENNAI - 28.**

Solemnly affirmed at Chennai
on this the day of July 2022
and signed his name in my
presence at Chennai.

Before Me